

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2582
ANSWERED ON 17TH MARCH, 2022**

RECTIFICATION OF ANOMALIES IN VEHICLE DATABASE

2582. SHRI SANJAY JADHAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of the fact that the data of a large number of more than ten year old but less than fifteen year old four-wheeler petrol vehicles registered under Ghaziabad RTO have been put under the database of more than ten year old diesel vehicle category, thereby making the data of such petrol vehicles inaccessible at PUC kiosks for issue of PUC certificate in Delhi NCR;**
- (b) whether it is also a fact that BS-3 emission norms of several four-wheeler vehicles under the said RTO have not been updated due to which their details are not accessible at PUC kiosks for issue of PUC certificates;**
- (c) if so, the details thereof along with the current status of the BS-3 status of the vehicle with Registration Number UP 14 AZ 5314;**
- (d) the action taken by the Government to rectify the said anomalies in the database; and**
- (e) the time by which the data of the above categories of vehicles is likely to be updated in the centralised database to make them accessible at PUC kiosks in Delhi NCR for issue of PUC certificates?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per the information provided by the Department of Transport, Uttar Pradesh, petrol vehicles, more than ten years old but less than fifteen years old four-wheeler vehicles, are registered under fuel type of petrol vehicle in Ghaziabad RTO. No such petrol vehicle which is registered under fuel type of diesel vehicle has been found in their database.

(b) to (e) Yes, Sir. During migration to VAHAN 4.0 database, emission standards of vehicles registered between 2005 to 2018 have been recorded with wrong standards in Ghaziabad RTO. The State Transport Department has taken up the issue with National Informatics Centre (NIC) to rectify such anomalies on priority basis. As per records available with the RTO Ghaziabad, vehicle bearing Registration Number UP 14 AZ 5314 complies with BS-III emission norms. The said vehicle was registered on 25.01.2010 under the category of emission norms 'Not Applicable'. It is because of this that PUC is not being issued. The State Transport Department has taken necessary action to update the emission standards.

Implementation of provisions of the Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes under the purview of respective State Governments and Union Territories.
